

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4339
ANSWERED ON:19.04.2002
HANDLOOM SCHEMES
N.T. SHANMUGAM

Will the Minister of TEXTILES be pleased to state:

- (a) the schemes introduced by the Union Government for the development of handloom industry in the country;
- (b) whether any proposal is under consideration of the Government for setting up of the more handloom industries in the backward areas, particularly for the benefit of Scheduled Castes and Scheduled Tribes in the country particularly in Tamil Nadu;
- (c) if so, the details thereof till date; and
- (d) the details of financial assistance provided by the Union Government to Tamil Nadu Government under these schemes ?

Answer

MINISTER OF STATE FOR TEXTILES (SHRI V. DHANANJAYA KUMAR)

- (a) The Government of India has been implementing various schemes namely; DeendayalHathkargha Protsahan Yojana, Development of Exportable Products and their marketing Scheme, Mill Gate Price Scheme, Scheme for Marketing of handloom products through exhibitions and fairs, Decentralised training programme for weavers and Workshed-cum-Housing Scheme, for the development of the handloom industry in the country.
- (b) & (c) The Government of India has been implementing the Deendayal Hathkargha Protsahan Yojana, which is a comprehensive scheme to take care of a wide gamut of activities such as product development, infrastructural support, institutional support, training to weavers, supply of equipment and marketing support. The Grant portion of the cost of the various projects under this scheme, is shared in the ratio of 50:50 by the Central and the State Governments. In respect of implementing agencies which have 100% beneficiary members as SC/ST/Women/Minority, the ratio is 75:25.
- (d) The Government of India has released Rs.91.03 lakh under Deendayal Hathkargha Protsahan Yojana and Rs.114.13 lakh under Workshed-cum-Housing Scheme to the State of Tamil Nadu during the year 2001-02.